

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3014  
ANSWERED ON:12.08.2010  
PURCHASE OF GAS STOVES WITH NEW CONNECTIONS  
Vishwanath Shri Adagur H

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the details of complaints received from consumer and various citizen forums against LPG agencies/distributors in Mysore, Kodagu, Chamarajanagar and Mandya areas for compelling LPG consumers to purchase gas stoves with new connection during the period 2008-09 and till December, 2009; and

(b) the action taken/proposed to be taken by the Government against those LPG distributors resorting to such illegal practices?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Public Sector Oil Marketing Companies (OMCs) have not come across any established complaint from consumers or citizen forums against their LPG distributors in Mysore, Kodagu, Chamarajanagar and Mandya districts of Karnataka State for compelling LPG consumers to purchase gas stoves with new connection during the year 2008-09 and between April - December 2009.

Whenever OMCs receive complaints on forced sale of stove / hot plate to newly enrolled or wait listed customers, these are investigated. If the complaint is established, action is taken against the erring LPG distributor in accordance with the provisions of the Marketing Discipline Guidelines (MDG).